

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO. 3198  
TO BE ANSWERED ON 31<sup>ST</sup> DECEMBER, 2018

**Number of Colleges**

**3198. SHRI MOHD. SALIM:**

SHRI MD. BADARUDDOZA KHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details and the number of colleges and universities set up during the last three years and the current year, State-wise;
- (b) the funds spent for this purpose; and
- (c) the proposals pending in this regard from States and the action taken so far by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)

(a) to (c): Education being in the concurrent list, the creation of new institutions is the responsibility of both Central Government and the State Governments.

As per the data provided by the University Grants Commission (UGC), number of colleges and Universities included under the UGC Act 1956 is given as under:

Year	No. of colleges included under Section 2(f) /12(B) of the UGC Act 1956	No. of Universities included under Section 2(f) of the UGC Act 1956
2014-2015	580	48
2015-2016	511	43
2016-2017	515	43
2017-2018	549	46

Recognizing the need for strengthening State Higher Education System, the Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is being implemented. Under the scheme, assistance is provided to States for creation of University either through upgradation of existing autonomous colleges or through clustering of colleges, creation of Model Degree Colleges (MDC) and New Colleges

(Professional & Technical). The state-wise details of approvals under RUSA are **annexed**.

Additionally, the Union Cabinet has accorded approval for setting up of a Central University and a Central Tribal University in the State of Andhra Pradesh. The Central University (Amendment) Bill 2018 has been introduced in the Lok Sabha. The Central University of Andhra Pradesh has started functioning after getting registered under Andhra Pradesh Societies Registration Act from the transit campus from the academic year 2018-19 and Rs. 5 crore has been released to University Grants Commission as first year transit campus grant for Central University, Andhra Pradesh.

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**Annexure** referred to in reply to parts (a) to (c) of Lok Sabha Unstarred Question No. 3198 to be answered on 31<sup>st</sup> December, 2018 regarding Number of Colleges asked by Shri. Mohd. Salim and Shri Md. Badaruddoza Khan, Hon'ble MPs

**State-wise details of approvals under RUSA**

Name of State/ UT	Creation of Universities by way of Upgradation of Existing Autonomous Colleges		Creation of Universities by Conversion of Colleges in a Cluster		New Model Degree Colleges (General)		New Colleges (Professional & Technical)	
	Total Units approved (2015-16 onwards)	Total Amount Approved (in Cr.)	Total Units approved (2015-16 onwards)	Total Amount Approved (in Cr.)	Total Units approved (2015-16 onwards)	Total Amount Approved (in Cr.)	Total Units approved (2015-16 onwards)	Total Amount Approved (in Cr.)
Andhra Pradesh	0	0	1	55	2	24	0	0
Arunachal Pradesh	0	0	0	0	2	24	1	26
Assam	0	0	0	0	5	60	0	0
Bihar	0	0	0	0	4	48	0	0
Chhattisgarh	0	0	0	0	7	84	0	0
Gujarat	0	0	0	0	0	0	1	26
Haryana	0	0	0	0	1	12	0	0
Himachal Pradesh	0	0	1	55	1	12	0	0
Jammu & Kashmir	0	0	0	0	3	36	0	0
Jharkhand	2	110	0	0	10	120	5	130
Karnataka	3	165	1	55	2	24	1	26
Kerala	0	0	0	0	1	12	0	0
Madhya Pradesh	0	0	0	0	8	96	1	26
Maharashtra	1	55	1	55	2	24	0	0

Meghalaya	0	0	0	0	2	24	2	52
Nagaland	0	0	0	0	1	12	2	52
Odisha	1	55	1	55	6	72	0	0
Punjab	0	0	0	0	1	12	0	0
Rajasthan	0	0	0	0	5	60	3	78
Sikkim	0	0	0	0	2	24	2	52
Tamil Nadu	0	0	0	0	0	0	2	52
Telangana	0	0	0	0	3	36	0	0
Uttar Pradesh	1	55	0	0	0	0	0	0
Uttarakhand	0	0	0	0	2	24	1	26
West Bengal	0	0	0	0	0	0	1	26
Puducherry	1	55	0	0	0	0	1	26
<b>Total</b>	<b>9</b>	<b>495</b>	<b>5</b>	<b>275</b>	<b>70</b>	<b>840</b>	<b>23</b>	<b>598</b>